

File no. 332

Objector : Mr. Wilson Godinho and Mrs. Evelyse Codinho

Present : Ms. Trivani Potekar for the applicant. (Enrolment No. MAH/1566/1989)

File no. 450

Objector : Arondha Properties Pvt. Ltd

Present : Ms. Trivani Potekar for the applicant. (Enrolment No. MAH/1566/1989)

This common order will dispose off the two applications dated 26/03/2018 filed separately by the objector in the above two petitions through their Advocate Ms Trivani Potekar seeking recall of the common order dated 22/03/2018 passed in the above two files on the ground that the matter was earlier listed for 06/03/2018 on which dated it was adjourned to 22/03/2018 but she had mistakenly noted the next date of hearing as 23/03/2018 but when she appeared on the latter mentioned date, she learnt that the matter had been disposed off through common order dated 22/03/2018.

Heard. The matter having been disposed off "on merits", recall of the order dated 22/03/2018 is not warranted. Hence dismissed.


Date : 26/03/2018


R. S. Virk
Distt. Judge (Retd.)

Note:

Two copies of this order are being signed simultaneously, one of which shall be retained on this file whereas the other one, also duly signed, shall be delivered to the objector as and when requested /applied for.

Date :26/03/2018


R. S. Virk
Distt. Judge (Retd.)